

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose-Road Nizam Palace, Kolkata**

ORDER SHEET

COURT NO. : 1

08.01.2021

C.P.C/350/105/2019

O.A./350/339/2019

SAIBAL KR BOSE

V/S-

MR PURNENDU S MISHRA & ORS

ITEM NO:62

FOR APPLICANTS(S) Adv. :

Mr. C. Sinha

FOR RESPONDENTS(S) Adv.:

Mr. K. Sarkar

LIBRARY

Notes of The Registry	Order of The Tribunal
	Heard ld. counsel for petitioner and alleged contemnors.
	Since the speaking order has already been issued, CPC is dropped.
	Notices, issued, if any, are also discharged.
<p>(TAKUN SHRIDHAR) MEMBER(A)</p> <p>pd</p>	<p>(BIDISHA BANERJEE) MEMBER (J)</p>